

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.11.2019

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP 71/15, TP 79/16	For hearing	Sec 397/ 398 of CA 1956	S. Jayvikram & 3 Others	Sri K V Dhananjay, Sudharsan & others	Sorke Chandrasenan Hospitals (P) Ltd., & 6 Others.	J. Sagar Associates

ADVOCATE FOR PETITIONER/s: K.V. DHANANJAY, 9902909390.



ADVOCATE FOR RESPONDENT/s:

A MURALI & ABHIJIT ATUR
Advocate for Respondents
9663309317



ORDER

Heard Shri K. V. Dhananjay, learned Counsel for the Petitioner and A. Murali along with Abhijit Atur learned Counsels for the Respondent. Post the case on 25.11.2019.


MEMBER(T)


MEMBER(J)

Amar

